

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Printed For:

Date: 15/12/2025

(2020) 10 NCDRC CK 0050

National Consumer Disputes Redressal Commission

Case No: Revision Petition No. 4550 Of 2013

State Bank Of India APPELLANT

Vs

Vallu Sowjanya RESPONDENT

Date of Decision: Oct. 21, 2020

Acts Referred:

• Consumer Protection Act, 1986 - Section 21(b), 58(1)(b)

Hon'ble Judges: Deepa Sharma, Presiding Member

Bench: Single Bench

Advocate: S.L. Gupta, V.O. Rajaveer

Final Decision: Disposed Of

Judgement